GOVERNMENT OF INDIA MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION No. 2196

TO BE ANSWERED ON JULY 31, 2018

SAFE DRINKING WATER TO URBAN HOUSEHOLDS

2196. SHRI D.K. SURESH: SHRI B.N. CHANDRAPPA: SHRI NALIN KUMAR KATEEL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government is aware that majority of the households in urban areas have no access to safe drinking water and if so, the details thereof;

(b) whether the Government has taken any steps to assess the number of households that have no access to safe drinking water in the country and if so, the details thereof;

(c) the details of programmes implemented by the Government to provide safe drinking water to all the households in the country in urban areas;

(d) the funds allocated, released and utilized for the said programmes in the country during the last three years, State wise; and

(e) whether the Government has any proposal to increase the allocation to ensure that all the urban households get access to safe drinking water and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING & URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a), (b) & (c). The Government of India has launched the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in 500 Mission cities across the country with major focus on water supply.

Under AMRUT, the Urban Local Bodies (ULBs) have submitted Service Level Improvement Plans (SLIPs) after assessment of the existing gap in the coverage of water supply to the State and based on that States have prepared State Annual Action Plans (SAAPs) to bridge the gap. The gap in coverage of water supply at the beginning of the Mission was assessed to be 139 lakh households.

The Ministry has approved all the SAAPs for ₹ 77,640 crore, including projects costing ₹ 39,011 crore in water supply sector as submitted by all the States/Union Territories (UTs) for the entire Mission period under AMRUT.

Under the Mission, selection, appraisal, approval and implementation of individual projects is done by the concerned States/Union Territories (UTs). The Ministry of Housing and Urban Affairs only approves the SAAPs submitted by the States/UTs and releases the Central Assistance (CA) as per Mission guidelines.

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(d). Against the total SAAPs of ₹ 77,640 crore, the Government has allocated ₹ 35,990 crore as Central Assistance (CA) to the States/UTs. The balance amount will be borne by the States/UTs.

The CA is released to States/UTs in three instalments of 20:40:40. First instalment is released immediately on approval of SAAP. Second/Third instalments are released on receipt of Utilization Certificates (UCs) for 75% or more of CA released along with the corresponding State share.

During the last three financial years, a sum of ₹ 7,873.92 crore has been released for implementation of projects against which UCs for ₹ 3,911.86 crore has been received. The State/UT-wise details of funds allocated and released under AMRUT during the last three financial years is attached as Annexure.

(e). There is no proposal to increase the overall allocation for water supply under AMRUT.

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Annexure in reply to part (d) of Lok Sabha Unstarred Question no. 2196 due for answer on 31.07.2018

All	amounts	in	Rs.	crore
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		All amounts in Rs. crore					
SI. No.	Name of State/UT	Approved	Committed	Fund			
		SAAP	Central	released			
			Assistance				
1	Andaman & Nicobar Islands	10.82	10.82	1.36			
2	Andhra Pradesh [#]	2890.17	1056.62	528.30			
3	Arunachal Pradesh	140.25	126.22	15.77			
4	Assam	657.14	591.42	73.23			
5	Bihar	2469.77	1164.80	232.96			
6	Chandigarh	95.07	54.09	10.82			
7	Chhattisgarh	2192.76	1009.74	201.95			
8	Dadra & Nagar Haveli [#]	10.82	10.82	1.40			
9	Daman & Diu	18.03	18.03	2.06			
10	Delhi	802.31	802.31	160.46			
11	Goa	209.18	104.58	20.91			
12	Gujarat	4884.42	2069.96	414.00			
13	Haryana	2565.74	764.51	152.90			
14	Himachal Pradesh	304.52	274.07	54.81			
15	Jammu & Kashmir	593.05	533.72	265.15			
16	Jharkhand	1245.74	566.17	113.23			
17	Karnataka [#]	4952.87	2318.79	597.87			
18	Kerala	2359.38	1161.20	232.24			
19	Lakshadweep	3.61	3.61	0.73			
20	Madhya Pradesh [#]	6200.67	2592.86	518.58			
21	Maharashtra	7759.32	3534.08	706.81			
22	Manipur [#]	180.31	162.28	32.46			
23	Meghalaya	80.14	72.12	8.91			
24	Mizoram	140.25	126.22	25.24			
25	Nagaland	120.22	108.19	13.49			
26	Odisha [#]	1598.96	796.97	394.15			
27	Puducherry	64.91	64.91	12.98			
28	Punjab	2766.62	1204.47	143.93			
29	Rajasthan	3223.94	1541.95	308.39			
30	Sikkim	40.06	36.06	7.21			
31	Tamil Nadu [#]	11194.78	4756.58	951.31			
32	Telangana	1666.26	832.60	166.52			
33	Tripura	148.25	133.43	26.68			
34	Uttar Pradesh	11421.67	4922.46	984.49			
35	Uttarakhand	593.02	533.72	106.75			
36	West Bengal	4035.00	1929.32	385.87			
Total		77640.02	35989.70	7873.92			

#- These States/UT have taken up projects in excess of the size of approved SAAPs. In such cases, the entire additional cost will be incurred by the concerned State/UT.